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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26/4/18

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/153/2016  
NAME OF THE PETITIONER(S) : C. Ganapathy & 3 others  
NAME OF THE RESPONDENT(S) : M/s Edison Global Solutions Private Limited & 4 others  
UNDER SECTION : 397/398, 402, 403

S.No.	Name (in Capital)	Represented by	Signature
1.	R. VIDHYASANKAR R. ASHOK KUMAR	Counsel for Petitioner	

ORDER

Counsel for Petitioner present. No representation on behalf of the Respondents. As seen from the previous orders, the Respondents remain absent. It appears that the Respondents are not interested to pursue the matter. Therefore, the Respondents are proceeded ex-parte. The Petitioner is directed to make the final submissions on the next date of hearing. Put up on **15.06.2018** at **10.30 AM**.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)